

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.2761/2017

New Delhi this the 18th day of August, 2017

HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)

Vikas
S/o Late Shri Subhash
Resident of H. No. 309
Balmiki Mohalla
Village Tughlaqabad
Delhi-110 044. Aged about 20 years

-Applicant
(By Advocate: Mr. Sunil Sagar for Mr. Vishal Raj Shijpal)

Versus

1. South Delhi Municipal Corporation, Through its Commissioner, Civic Centre Minto Road, New Delhi.
2. Deputy Commissioner Central Zone South Delhi Municipal Corporation, Najafgarh Zone New Delhi.

-Respondents

ORDER (ORAL)

After arguing for some time, learned counsel for the applicant wishes to withdraw this OA with liberty to approach the respondents for remedy in this matter.

Accordingly, this OA is dismissed as having been withdrawn.

**(Uday Kumar Varma)
Member (A)**

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